

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

TRANSFER PETITION (CIVIL.) NO(s). 257-266 OF 2014

U.O.I ETC ETC

Petitioner(s)

VERSUS

SKP SECURITIES LTD & ORS
(With appln(s) for stay)

Respondent(s)

Date: 11/03/2014 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. D.S. Mahra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None appears.

The learned counsel for the petitioner is directed to file process fee and spare copy of the Transfer petition within a week's time, failing which appropriate orders shall follow on the next date.

List again on 21.4.2014.

|
|mg

|
|

|(M.K. Hanjura)
|Registrar

|
|